- III. A copy each (in English and Hindi) ofthe following papers:
 - (a) Twenty-second Annual Report and Accounts of the Krishak Bharati Cooperative Limited. New Delhi, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Cooperative [Placed in Library. See No. LT. 6194/02]
- [V. (a) Thirty-fourth Annual Report and Accounts of the Indian Farmers Fertilisers Cooperative Limited, New Delhi, for year 2001-2002. together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Cooperative. [Placed in Library. See No. L.T. 6193/02]
- I. Notifications of the Ministry of Human Resource Development
- II. Report and Accounts (1998-99) of the National Commission for Women, New Delhi and related papers
- III. Reports and Accounts (2000-01) of the various Universities and related papers
- IV. Reports and Accounts (2000-01) ofthe various states, Mahila Samakhya Societies and related papers
- V Reports and Accouuia (2000-01) ofthe various educational institutes and Councils and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERM A]: Madam. 1 lay on the Table: A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Elementary Education and Literacy), under Section 33 of the National Council for Teacher Education Act, 1993:

- (1) No. F. 9-11 /2002/NCTE dated the 7"June. 2002, publishing the National Council for Teacher Education (Procedure to be followed by the Regional Committees) Amendment Regulations, 2002.
- (2) No. F. 5-1/200 I/NCTE (Acad) dated the 1 = July, 2002, publishing the National Council for Teacher Education (Guidelines for regulation of tution fees and other fees chargeable by unaided teacher education institutions) Regulations, 2002.

- (3) No. F. 9-14/2002/NCTE dated the 8* July, 2002, publishing the NCTE (application for recognition the manner for submission, determination of condition for recognition of institution and permission to start new course or training) (Amendment) Regulations, 2002. [Placed in Library. See No. L.T. 6057/02]
- II. (1) A copy each (in English and Hindi) of the following papers, under section UoftheNationalCommissionforWomen Act, 1990:
 - (a) Annual Report and Accounts of the National Commission for Women, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
 - (b) Action Taken Report on the recommendations contained in the Annual Report for 1998-99 of the National Commission for Women.
 - (c) Review by Government on the working of the above Commission.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. 5eeNo. L.T. 6199/02]
- III. (i) A copy each (in English and Hindi) of the following papers, under sub-section (3) ofsection 30 of the Assam University Act, 1989:
 - (a) Eighth Annual Report of the Assam University, Silchar, for the year 2000-2001.
 - (b) Review by Government on the working of the above University.
 - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. 5feeNo. L.T 6196/02]
 - (ii) A copy each (in English and Hindi) of the following papers, under sub-section (3) ofsection 34 of the Aligarh Muslim University Act, 1920:
 - (a) Annual Report of the Aligarh Muslim University, Aligarh, for the year 2000-2001.
 - (b) Review by Government on the working of the above University.

- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (!) above. [Placed in Library. SeeNo.L.T. 6065/02]
- (iii) A copy each (in English and Hindi) of the following papers:
- (i) (a) Annual Report of the Jamia Millia Islamia, New Delhi, for the year 2000-2001, under sub-section (3) of section 27 of Jamia Millia Islamia Act, 1988.
 - (b) Annual Accounts of the Jamia Millia Islamia, New Delhi, for the year 2000-2001 and the Audit Report thereon, under subsection (4) of section 28 of Jamia Millia Islamia Act, 1988.
 - (c) Review by Government on th6 working of the above University.
 - (d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 6063/02]
- (iv) (a) Annual Accounts of the Tezpur University, Assam, for the year 2000-2001, and the Audit Report thereon, under sub-section (4) of section 31 of the Tezpur University Act, 1993.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. 5eeNo. L.T. 6066/02]
- IV. (i) Annual Report and Accounts of the Gujarat Mahila Samakhya Society, Ahmedabad, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. 5eeNo. L.T. 6202/ 02]
 - (ii) (a) Annual Report and Accounts of Andhra Pradesh Mahila Samatha Society, Hyderabad, for year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed In Library. See No. L.T. 6197/02]

- (iii) (a) Annual Reprot and Accounts of The KarnatakaMahilaSamakhya Society, Bangalore, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 6200/ 02]
- (iv) (a) Annual Report and Accounts of the Kerala Mahila Samakhya Society, Thiruvananthapuram, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 6201 / 021
- (v) (a) Annual Report and Accounts of the Uttar Pradesh Mahila Samakhya Society, Uttar Pradesh, Lucknow, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 6198/ 02]
- V. (i) (a) Annual Report and Accounts of the West Bengal DPEP, Paschim Banga Rajya Prathamik Siksha Unnayan Sanstha, " Kolkata, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 6059/ 02]
 - (ii) (a) Annual Report and Accounts of the School of Planning and Architecture, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See^o. L.T. 6061/ 021
- (iii) (a) Annual Report and Accounts of the All India Council for Technical Education, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 6062/ 02]
- (iv) (a) Annual Report and Accounts of the Indian Institute of Advanced Study, Shimla. for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 6067/ 02]
- (v) (a) Annual Report and Accounts of the Rajasthan Council of Primary Education, Jaipur, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 6062/ 02]
- (vi) (a) Annual Report and Accounts of the Indian Council of Philosophical Research, New Delhi, for the year 2000-2001, together with fhe Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 6068/ 02]
- 'vii) (a) Annual Report and Accounts of the Indian Council of Social Science Research, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. 5eeNo. L.T. 6064/ 02]
- I Reports and Accounts (1992-93 and 1996 to 2001) of the various State Agro-Industries Corporations and related papers
- II. Reports and Accounts (2001-02) of the National Oil seeds and Vegetable Oils Development Board, Gurgaon and related papers

THE MINISTER OF STATES IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): Madam, I lay on the Table:-

- (I) A copy each (in English and Hindi) of the following papers, under sub-section (I) of section 619A of the Companies Act, 1956:-
 - (i) (a) Thirty-third Annual Report and Accounts of the Maharashtra Agro-Industries Development Corporation Limited, Mumbal, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.[Placed in Library. See No. L.T. 6181 /02]
 - (ii) (a) Thirty-fourth Annual Report and Accounts of the Maharashtra Agro-Industries Development Corporation Limited, Mumbai, for the year 1999-2000, vogether with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.[Placed in Library. 5"eeNo. L.T. 6182/02]
 - (iii) (a) Thirty-fifth Annual Report and Accounts of the Maharashtra Agro-Industries Development Corporation Limited, Mumbai, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 6183/02]
 - (iv) (a) Twenty-ninth Annual Report and Accounts of the West 208